THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) The Appropriation Bill 2020 submitted to Parliament for consideration and passing is based on Demands for Grants for 2020-21, presented to Parliament on 1.2.2020 which is same as the PDF file available on the Website of the Ministry of Finance. There is no difference between these two documents.

Trips by IRDAI officials for IAIS meetings

2599. SHRI JAVED ALI KHAN: Will the Minister of FINANCE be pleased to state:

- since when Insurance Regulatory and Development Authority of India (IRDAI) is a Member of International Association of Insurance Supervisors (IAIS);
- (b) the total number of trips taken by all its officials including Chairperson and Whole Time Members in connection with IAIS meetings upto January, 2020;
- the total cost incurred so far for such visits including Hotel, Air Fare, Transport and DA; and
- whether any review done by IRDAI for having an alternative to these visits like video conferencing, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) As per Insurance Regulatory and Development Authority of India (IRDAI), it has been a member of the IAIS since the year 2000-01.

- (b) and (c) As informed by IRDAI, number of trips undertaken by their officials including Chairperson and Whole Time Members in connection with IAIS meetings during 2017-18, 2018-19 and 2019-20 (till 31.01.2020) were 16, 9 and 7 respectively. Further, the cost incurred for such visits during 2017-18, 2018-19 and 2019-20 (till 31.01.2020) amounted to ₹ 69,66,357, ₹ 60,75,944 and ₹ 38,05,970 respectively.
- As per IRDAI all official foreign tour programmes are reviewed by them from the point of view of need and benefit before they are approved. Wherever, it is possible to achieve the objectives through video or tele-conferencing facilities, such facilities are being used.